

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2094
TO BE ANSWERED ON 08.03.2018

ALLOTMENT OF HOUSES UNDER PMAY-G

2094. SHRI VIJAY KUMAR HANSDAK:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether allotment of houses under Pradhan Mantri Awas Yojana-Gramin (PMAY-G) in the entire rural region of Jharkhand especially in Sahebganj, Pakur, Godda and Dumka districts is being done through middlemen and consequently the entitled persons are not being benefitted;
- (b) if so, the details thereof;
- (c) the rules of the Union Government in this regard; and
- (d) the steps taken by the Government to have a control on the middlemen in the said districts?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) & (b) : No such incident has been reported to the Ministry of Rural Development.

(c)& (d): Under PMAY-G, identification of beneficiaries is based on the housing deprivation parameters as per Socio-Economic and Caste Census (SECC) 2011 data base. Accordingly, all the rural houseless households and households living in zero, one or two room kucha houses with kucha wall and kucha roof, subject to the exclusion process, and duly verified by Gram Sabha are provided financial assistance for construction of house. The assistance is transferred directly into the bank account of the beneficiaries electronically through Fund Transfer Order from the State Level Nodal Bank Account of PMAY-G.
